

Student elections in Central Universities

577. SHRI RITABRATA BANERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Student Union Elections are not taking place in the Central Universities of the country; and

(b) if so, the institution-wise details thereof and the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) Central Universities are autonomous bodies which are established under different Acts passed by the Parliament and are regulated by respective Acts and Statutes made thereunder. Different Acts have different provisions with regard to elections to representative bodies of students. Information regarding Student Union Elections in Central Universities is not maintained centrally.

Attack on students and teachers in JNU

578. SHRI RITABRATA BANERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the students and teachers of Jawaharlal Nehru University (JNU) have been attacked within the campus by miscreants from outside recently;

(b) if so, the details thereof; and

(c) whether the miscreants have been identified?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (c) Delhi police has informed that an FIR was registered on 06.01.2020 in regard to the incident in JNU which took place on 05.01.2020 in which 51 persons sustained injuries.

Plagiarism cases in universities

579. SHRI K.J. ALPHONS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of university teachers that have been penalised for plagiarism; and

(b) the number of cases in which enquiry committees found evidence of plagiarism?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) The University Grants Commission has intimated that as per the information provided by Universities, four teachers have been penalized for plagiarism based upon the evidence found by the enquiry committees.

(b) In addition to the above, three cases have been found for evidence of plagiarism by the enquiry committee.

Vacant posts in KVs

580. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of Kendriya Vidyalayas (KVs), State-wise, including the State of Andhra Pradesh;

(b) whether it is a fact that there are a large number of vacancies of teachers in KVs;

(c) if so, the details of vacancies, KV-wise;

(d) details of posts of Principals and Vice-Principals lying vacant in KVs; and

(e) steps taken to fill up the posts and by when all the vacancies are going to be filled?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) As on date, there are 1225 Kendriya Vidyalayas (KVs) functioning in the country including 35 KVs in the State of Andhra Pradesh. State/UT-wise details are given in the Statement-I (*See* below).

(b) to (d) Kendriya Vidyalaya Sangathan (KVS) has informed that as on 15.11.2019, there are 5949 teaching posts lying vacant against 48236 sanctioned posts in in different KVs functioning in the country. The KVs wise details of vacancies of teachers (including Principals and Vice-principal) are given in the Statement-II (*See* below).

(e) Filling up of vacancies is a continuous process and action is taken from time to time as per the provisions of the relevant recruitment rules. As the process of filling up of vacancies involves various methods of recruitment such as promotion, Limited